

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:872
ANSWERED ON:29.11.2005
RELIEF/ REHABILITATION OF REFUGEES
Borkataky Shri Narayan Chandra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the definition of the term `refugee` adopted by the Government to address the issue of Relief to and rehabilitation of refugees from Tibet; and

(b) the number of refugees present in India from different countries, country-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

(a): Tibetans who entered India upto 1959, in the aftermath of Chinese occupation of Tibet, and children born to them are entitled to rehabilitation benefits as temporary refugees in India.

(b): For the purpose of relief and rehabilitation, the country-wise number of refugees in India as on 31.12.2004 is given in the Table below:

Country	Refugees
Sri Lanka	69,226
Stateless	60,520